

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Digital Micron Roto Print Private Limited Date of Commencement of Liquidation: 25-08-2022; List of Stakeholders as on Date: 22-04-2023; Name of IP: Ms. Teena Saraswat Pandey; Process Number: 1; Last 5 digitof registration number: 11126

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		167947.00		167947.00				NA
2	Liquidation costs incurred till date		10451536		10451536				NA
3	Secured financial creditors	3	85720856.00	3	85720856.00				Annexure 3
4	Unsecured financial creditors	5	13242737.58	5	11084404.58			2158333.00	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	173173123.00		173173123.00			20066	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	30713114.40	11	30713114.40				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	313469313.97999996	19	311310980.97999996			2178399	